

Annexure-1

Name of the corporate debtor: Sri Balaji Logs Private Limited; Date of commencement of CIRP: 17-07-2019;

List of Creditors as on: 15-10-2019

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	State Bank of India		2,35,81,27,285.37.00/-	2,32,78,79,734.25/-	Secured		NIL	NO	NIL	NA	3,02,47,501.12/-	NIL	NOTE-A

DETAILS OF SECURITY INTEREST*	
Note A	
SL.NO	STATE BANK OF INDIA
A	<u>Primary Security :</u>
	Hypothecation Charge on all the current Assets of the company, including raw materials, work in progress and finished goods, stored at company's factories, job work centers, goods in transit, goods with company's agent/ representative for processing, sundry debtors and other receivables, both present and future.
B	<u>Collateral Security</u>
	<p>i) Factory land and factory shed and building having an area of approx 487 cottahs vide title deed Nos. 358/2004 to 361/2004, 362/2004, 363/2004,1374/2003, 1376/2003 to 1379/2003,422/2003 to 424/2003 in the name of company located at Mouza: Bighati,Baidyabati, P.S. Bhadreswar.</p> <p>ii) First charge on plant & machinery (incl. computer, office equipments, electrical installation, furniture, air conditioner & fire extinguisher) in the name of the company.</p> <p>iii) Property (land & structure) situated at Mouza: Palara, Bighati 7 Chinamore P.S. : Bhadreswar & Singur, dist.:Hooghly in the name of company measures 2.13 acres vide title need nos.-I-936/2008, 1375/2003, & 294/2006.</p> <p>iv) Landed property admeasuring 2.43 acres comprising Land, ground Floor, 1st floor, 2nd Floor and Boundry wall and iron gates situated and lying at Mouza: Bighati, Dag No. 4750, 4751, 4745, 4748 & 4749, L.R Khaitan No. 132, 446, 574, 9421, 431, 488, 552 & 552. JL No.14 in the name of company vide Title Deed No, I-1381/2003 92nd Floor area is 6009 square feet)</p> <p>v) Landed property together with value of new construction at Bighati, land measuring more or less 09 decimals vide Dag No. 2637, L R khaitan No.: 182 situated and lying at Mouza- Singur, under PS- Bhadreswar vide in the name of company, vide Title Deed No. I2669/2008.</p> <p>vi) Landed property together with value of new construction at Bighati, land measuring more or less 14 decimals comprising Dag No. 2645 under LR khaitan No.98,JL No. 15, situated and lying at Mouza- Palarah, under PS Bhadreswar in the name of the company vide Title Deed No. I-1350/2009.</p> <p>vii) Land measuring 06 chittaks, lying at Mouza: Bighati, JL No.14, comprised in RS Dag No. 6023, corresponding to L.R. Dag No. 4750, under LR khaitan No. 446 and 574 within the ambit of Bighati Gram Panchayat, Additional District, sub- Registry Office, Chandannagar, Dist: Hooghly in the name of company vide Title Deed No-00975/2011.</p> <p>viii) 4747, JL No. 14, Khaitan No. RS-705, 840, 1280, LR 337, 882, 1532 vide Title Deed No-1801/1997 & 1803/1997.</p> <p>ix) 4 storied building on land measuring 6 cottahs, 7 chattaks15 sq ft total area considered for valuation; 6.25 cottahs or 12900 sq ft at nos 106-108 and 110 at 61, CR Avenue Kolkata-700012, in the name of sri Om Prakash Pandey,Shri Shree Prakash Pandey, Shri Satya Prakash Pandey, Shri Ram Praksh Pandey vide Title Deed nos-1438/2001 to 1441/2001.</p> <p>x) Land propert together with value of new construction at Bighati, land measuring more or less 35 decimals, comprising Dag no.4699 under LR Khaitan No-292 7 1530 situated and lying at Mouza- Bighati, JL No. 14 under PS Bhadreswar, in the name of Sri Dhiraj Pandey & sri ram Prakash Pandey being partners in the partnershipfirm by the name of Sree Enterprises, vide Title</p>

	<p>Deed No. I-1025/2005.</p> <p>xi) Landed property together with value of new construction at Bighati, land measuring more or less 30 decimals, comprising Dag No-4598 under LR khaitan No.431 situated and lying at Mouza- Bighati, JL No-14 under PS Bhadreswar, in the name of Shri Dhiraj Pandey and Shri ram Prakash Pandey being partners in the partnership firm by the name of Sree Enterprises, vide Title Deed No-I-1377/2005.</p> <p>xii) Land property in together with value of new construction at Bighati, land measuring more or less 27 decimals, comprising dag No-4697 corresponding to LR Khaitan No. 222 situated and lying at Mouza- Bighati, JL 14 under PS Bhadreswar in the name of Shri Dhiraj Pandey and Shri Ram Prakash Pandey being the partners in the partnership firm by the name of Shree Enterprises, vide Title Deed No-I-1966/2005.</p> <p>xiii) Vacant land lying in Mouja-Dhirghanga, P.S. Serampur in all measuring 98 decimals comprised in LR dag No. 324, 326, 328 & 330 corresponding to LR Khaitan No-2124/2, 2277 & 352 in the name of Sri Om Prakash Pandey vide Title Deed No: I – 3038/2008.</p> <p>xiv) Vacant land lying in Mouja- Dhirghanga, P.S. serampur in all measuring 125 decimals, comprised in LR Dag No.324, 326, 329 corresponding bto LR Khaitan No. 3133/2 & 408 in the name of Shri Om Prakash Pandey vide Title Deed No.:I-03039/08.</p> <p>xv) Vacant land lying in Mouja- Dhirghangam P.S. serampur in all measuring 19 decimals, comprising in LR Dag No-332 corresponding to LR Khaitan No 1976, vide in the name of Sri om Prakash Pandey, vide Title Deed No.:I-02819/08.</p> <p>xvi) Vacant land lying in Mouja- Dhirghangam P.S. Serampur in all measuring 32 decimals, comprising in LR Dag No-334 corresponding to LR Khaitan No 1174, vide in the name of Sri om Prakash Pandey, vide Title Deed No.:I-03286/08.</p> <p>xvii) Land measuring approximately 273 chittaks, located at Mouja; chinamore, JL No-92; P.S.-Singur, dist- Hooghly under Dag Nos.2001, 2003, 2002/2065, 1986, 1987, 2003/2066, 1968, 1969, 1988, 1989, 1970, 1942,1943,1945, 1935, 2002, 1942, 1998 in the name of Sri Satya Prakask Pandey & shri Murlidhar Pandey vide Title Deed Nos.-I-00046/07, I-00094/06, I-00101/06, I-01996/06, I-03075/06, & I-04539/06.</p> <p>xviii) Land measuring approximately 142 chittaks located at Mouja; Dirghanga, JL No.4, PS: Serampur, Dist;Hooghly under Daag Nos-4504, 4505, 4506, 4514, 4515 in the name of Sri Om Prakash Pandey vide Title Deed No-I-6311/10.</p> <p>xix) 100% pledge of shares of the promoter (Mr.Om Prakash Pandey) & 40.37% pledge of shares of Sonal Tie Up Ltd aggregating to 51, 98, 295 shares forming 30 .00% of the overall PUC (extendable upto 30 % of the overall PUC subject to changes in the shareholding structure).</p>
C.	<u>Guarantee:</u>
	<p>i) Corporate Guarantee of : M/s. Shree Ram Saw Mill Pvt Ltd & M/s. Sonal Tie Up Pvt Ltd.</p> <p>ii) Personal Guarantee of: Mr. Murlidhar Pandey Mr. Om Prakash Pandey Mr. Shree Prakash Pandey Mr. Ram Prakash Pandey Mr. Satya Prakash Pandey Mrs. Sushila Devi Pandey Mr. Dhiraj Pandey</p>